

ITEM NO.20

COURT NO.1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No.15883/2023

(Arising out of impugned final judgment and order dated 13-04-2023 in CAN No.1/2023 passed by the High Court at Calcutta)

ABHISHEK BANERJEE

Petitioner(s)

VERSUS

SOUMEN NANDY & ORS.

Respondent(s)

(With IA No.81269/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.81270/2023-EXEMPTION FROM FILING O.T. and IA No.81266/2023-PERMISSION TO FILE SLP and IA No.81265/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 24-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Gopal Shankarnarayan, Sr. Adv.
Mr. Udayaditya Banerjee, AOR
Mr. Amit Bhandari, Adv.
Ms. Shivani Vij, Adv.
Ms. Shreya Bhojnagarwala, Adv.

For Respondent(s) Mr. S.V. Raju, ASG
Mr. Mukesh Kumar Maroria, AOR
Mr. Annam Venkatesh, Adv.

Mr. Kanu Agarwal, Adv.
Ms. Sairica Raju, Adv.

Mr. Bikash Ranjan Bhattacharya, Sr. Adv.
Mr. Rauf Rahim, AOR
Mr. Firdous Samim, Adv.
Mr. Bikram Banerjee, Adv.
Mr. Sudipto Dasgupta, Adv.
Mr. Ali Asghar Rahim, Adv.
Ms. Gopa Biswas, Adv.
Mr. Arka Nandy, Adv.

Mr. Jaideep Gupta, Sr. Adv.
Mr. Kunal Chatterjee, Adv.
Ms. Maitrayee Banerjee, Adv.
Mr. Rohit Bansal, Adv.
Kshitij Singh, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Dr Abhishek Manu Singhvi, senior counsel appearing on behalf of the petitioner has annexed a translated transcript of an interview dated 19 September 2022 of Justice Abhijit Gangopadhyay on a news media channel, ABP Ananda. A copy of the transcript is attached at Annexure P-7 to the Special Leave Petition.
- 2 The Registrar General of the High Court of Calcutta is directed to personally verify from Justice Abhijit Gangopadhyay as to whether he had been interviewed by Mr Suman De of ABP Ananda as noted above. The Registrar General shall file an affidavit before this Court on or before 27 April 2023.
- 3 List the Special Leave Petition on 28 April 2023. SLP (C) Diary No 17025 of 2023 [*State of West Bengal vs Soumen Nandy and Others*] be also listed with the present Special Leave Petition.

- 4 The interim order passed by this Court on 17 April 2023, shall continue until the next date of listing.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar